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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017  
M.A. No. 533/2017,  
487/2017 & 480/2017

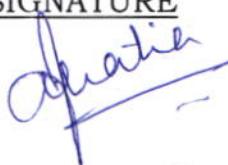
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Urban Infrastructure Trustee Ltd.  
V/s.  
Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Vishakhi Bhertie	Adv for the IIP	
2.	Karen Zhangiani	Adv for me	
3.	Advocate Sonali Aggarwal of M/S Junnarkar & Associates	Advocate for Financial creditor	

ORDER

MA 533/2017, 487/2017 & 480/2017 IN CP No.69/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.12.2017.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)